

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 181 of 2009**

**Dated: 3<sup>rd</sup> March, 2010**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. H.L. Bajaj, Technical Member**

**M.P.S. Steel Castings (P) Ltd.**

**.... Appellant (s)**

**Versus**

**Kerala State Electricity Regulatory Commission & Anr.**

**... Respondent (s)**

Counsel for the Appellant (s): Mr. Amit Kapur, Mr. Apoorva Misra &  
Mr. Abhishek

Counsel for the Respondent (s): Mr. M.T. George & Ms. Smitha Rani for KSEB  
Mr. Ramesh Babu for KSERC

**ORDER**

As agreed by the learned counsel for the parties, post the matter on

**16.03.2010.**

**(H.L. Bajaj)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*Surekha/zaheer*